

**Collection of National Defence Fund
in Ceylon**

1903. { Shri Hari Vishnu Kamath:
Shri D. D. Mantri:
Shri Surendra Pal Singh:
Shri Sidheshwar Prasad:
Shri Bade:
Shri Lakshmu Bhawani:
Shri Kachhavaiya:
Shri Onkarlal Berwa:
Shri Yashpal Singh:
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that a large number of Ceylonese citizens and Indian residents in Ceylon contributed voluntarily and generously to the National Defence Fund;

(b) if so, the amount thus contributed to date;

(c) whether any difficulty has arisen with regard to the remittance of the amount from Ceylon to India; and

(d) the steps being taken to overcome the difficulty?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) Rs. 4,51,200.

(c) Yes, Sir.

(d) Alternative ways of utilising the amount are being considered.

12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE EMPLOYEES' PROVIDENT FUNDS ACT, 1952 AND REPORT OF THE CHIEF INSPECTOR OF MINES ON THE ACCIDENT IN THE JAMURIA A & B PITS COLLIERY, WEST BENGAL

The Deputy Minister in the Ministry of Labour and Employment and for

Planning (Shri C. R. Pattabhi Raman): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Notification No. G.S.R. 424 dated the 9th March, 1963 under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952. [Placed in Library, see No. LT-1123/63].
- (ii) The Employees' Provident Funds (Fifth Amendment) Scheme, 1963 published in Notification No. G.S.R. 504 dated the 23rd March, 1963, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library, see No. LT-1124/63].
- (iii) Report of the Chief Inspector of Mines on the fatal accident in the Jamuria A & B Pits Colliery, West Bengal, on the 21st March, 1963. [Placed in Library, see No. LT-1125/63].

Shri S. M. Banerjee (Kanpur): Sir, about the third item, namely, the Report of the Chief Inspector of Mines on the fatal accident in the Jamuria A & B Pits Colliery, West Bengal, on the 21st March, 1963, I want to point out that apart from this major accident, numerous accidents had taken place recently. I want to know whether the reports on the other accidents in which three, four or five people have died and which are not major accidents, are also likely to be laid on the Table of the House.

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Maiviyaa): The report on Jamuria Colliery has been laid on the Table. The Report on the Jamuna Colliery, Kotma (M.P.) has also been laid on the Table. Information with regard to the last accident in South Bulliary Colliery has been placed on the Notice Board.